

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 101

New IA/1667/ND/2023 in IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.	...	Applicant
Versus		
Spaze Towers Pvt Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 24.03.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Sumesh Dhawan, Ms. Vatsala Kak,
Mr. Shaurya Shyam, Mr. Raghav Dembla, Advs.

ORDER

IA No. 1656/ND/2023:

No one is present on behalf of the applicant at the time of hearing of the matter. In the interest of Justice, let this matter be posted for 10.04.2023.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

P.S.N. PRASAD
MEMBER (JUDICIAL)